

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 1319.
TO BE ANSWERED ON WEDNESDAY, THE 14TH DECEMBER, 2022.**

INDUSTRIAL CORRIDORS IN CHHATTISGARH

1319. SHRIMATI GOMATI SAI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the district-wise status of land acquisition for various industrial corridors in Chhattisgarh;
- (b) the total area required for each industrial corridor; and
- (c) the details of the area of land acquired and proposed to be acquired by the Government?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) to (c):** Industry is a state subject and responsibility for development of industrial infrastructure primarily rests with the State Governments. Government of India also undertakes certain projects for development of industrial infrastructure. Under National Industrial Corridor Development Programme, 32 nodes/projects have been identified in 11 Industrial Corridors. None of these nodes/projects is located in Chhattisgarh. However, Ministry of Road Transport and Highways (M/oRTH) has undertaken the development of Economic Corridor from Raipur to Visakhapatnam having a length of 464 Kms of which 124 Kms falls under State of Chhattisgarh covering four districts namely Raipur, Dhamtari, Kanker and Kondagaon. Total land required for the Economic Corridor is 822.57 Ha of which 497 Ha of land is in possession.
